

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3142
(To be answered on the 12th March 2020)**

ROUTES UNDER UDAN SCHEME

3142. SHRI MANOJ KOTAK

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of routes which have been awarded under UDAN scheme in the country, specially in State of Maharashtra;
- (b) the number of routes operational in the country till 31st January 2020;
- (c) whether it is a fact that many routes are not operationalised yet; and
- (d) if so, the reasons therefor?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (d): The Airports Authority of India (AAI), Implementing Agency under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) has awarded 688 valid routes to Selected Airline Operators (SAOs) after completion of three rounds of bidding. Till 5th March, 2020, 266 RCS routes have been operationalized. Out of these 688 valid routes, 47 valid routes (including Tourism RCS routes) have been awarded to SAOs in the State of Maharashtra. Out of them, 26 RCS routes have been operationalized in the State of Maharashtra.

As per the Agreement, SAO is to start RCS operations within six months of signing the Agreement or within sixty days of readiness of airports, whichever is later. There is a delay in operationalizing some routes/discontinuation of the routes, for reasons which include:

- i) Non-readiness of civil airports/heliports, which may be related to availability of land, creating regional infrastructure, compliances to the licensing requirements etc.
- ii) Delay in obtaining Scheduled Commuter Operators Permit by new entrant Airlines.
- iii) Unsustainability of the operation on the awarded routes.
